attacked the Houses of three Indian nationals, and committed dacoity in Village Gongar approximately 150 yards from the border. In this incident, two Indian nationals were killed and two were injured.

(b) and (c) On hearing the sound of firing, BSF patrol rushed to the place of incident, but by that time, dacoits escaped to Bangladesh taking advantage of the darkness. To prevent such incidents, the Border Out Posts have been strengthened and all BSF units have been alerted and patrolling in the area has been intensified.]

परमाणु पनडुब्बियों के लिए सोवियत संघ की पेशकश

1127. **श्री नागेश्वर प्रसाद शाही :** क्या **रक्षा** मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सोवियत संघ ने भारत को परमाणु पनडुब्बियां बेचने तथा परमाणु पनडुब्बियों का निर्माण करने का एक संयंत्र भारत में स्थापित करने की पेशकश की है तथा इसके लिए प्रौद्योगिकी उपलब्ध कराने का भी आश्वासन दिया है ; और

(ख) यदि हां, तो इस सम्बन्ध में ब्यौरा क्या है ?

†[U.S.S.R. offer for nuclear Submarines

1127. SHRI NAGESHWAR PRASAD SHAHI: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that the USSR have offered to sell nuclear submarines to India and to set up a plant to manufacture nuclear submarines in India and also assured to provide technology for the same; and

(b) if so, what are the details in this regard?]

रक्षा मंत्रालय तथा प्रधान मंत्री के प्रभाराधीन विभागों में राज्य मंत्री (श्री सी० पी० एन० सिंह) : (क) जी नहीं ।

(ख) प्रश्न नहीं उठता ।

†[THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND IN THE DEPARTMENTS UNDER THE CHARGE OF PRIME MINISTER (SHRI C. P. N. SINGH): (a) No, Sir.

(b) Does not arise.]

कर्णाटक सरकार द्वारा लोक आयुक्त के पद का समाप्त किया जाना

1128. **श्री नागेश्वर प्रसाद शाही :** क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि कर्णाटक सरकार ने राज्य में लोक आयुक्त का पद समाप्त कर दिया है ; और

(ख) यदि हां, तो इस सम्बन्ध में केन्द्रीय सरकार की नीति क्या है ?

†[Abolition of office of Lok Ayukta by Karnataka Government

1128. SHRI NAGESHWAR PRASAD SHAHI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the Karnataka Government have abolished the office of Lok Ayukta in that State; and

(b) if so, what is the Central Government's policy in this regard?]

गृह मंत्रालय तथा संसदीय कार्य विभाग में राज्य मंत्री (श्री पी० वेंकटसुब्बय्या) : (क) जी हां, श्रीमान। किन्तु राज्य सरकार ने सूचित किया है कि वह राज्य सतर्कता आयोग की नियुक्ति के प्रश्न पर विचार कर रही है ?

†[ ] English translation.